

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 474 of 1995

Friday this the 7th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. M.Sakthivel, Assistant Postmaster (Accounts)  
Head Post Office, Alleppey.
2. B.Sasikala Devi Amma, Post master (Accounts)  
Pathanamthitta.
3. R.Ramaswamy, Assistant Poastmaster (Accounts)  
General Post Office, Thiruvananthapuram.
4. E.P.Devaky, Assistant Poastmaster  
(Accounts) Head Post Office, Thycaud.
5. P.K.Mathew, Assistant Postmaster (Accounts)  
Head Post Office, Thiruvalla.
6. N.D.Vasantha Kumari, Assistant Postmaster  
(Accounts) Head Post Office, Punalur.
7. Santha Narayanan, Assistant Poastmaster  
(Accounts), Head Post Office, Kunnamkulam.
8. P.R.Radhamani, Assistant Postmaster  
(Accounts), Head Post Office, Vaikom.
9. P.M.Sivasankaran, Assistant Postmaster  
(Accounts), Head Post Office, Ernakulam.
10. Puthiyadavan Narayanan, Assistant Postmaster  
(Accounts), Head Post Office, Taliparamba. ....Applicants  
(By Advocate Mr. K.R.B. Kaimal)

Vs.

1. Union of India, represented by  
Secretary, Ministry of Communications,  
New Delhi.
2. Director General, Department of Posts  
New Delhi.
3. Chief Postmaster General, Kerala,Trivandrum.
4. Director of Postal Services (HQ),Office  
of the Chief Postmaster General,Trivandrum....Respondents  
(By Advocate Mr. Saji Varghese for PRR Menon.ACGSC)

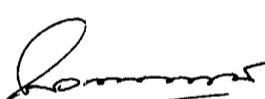
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a direction to promote them to Higher Selection Grade II in the scale of Rs.1600-2600 with effect from 1.10.1991. They submit that others similarly situated have been granted this benefit under A3, pursuant to A2 judgment. We find that applicants have made A4 to A13 representations and that they are pending consideration before second respondent. We direct second respondent to consider the representations with reference to A2 and A3 and pass appropriate and reasoned orders within eight weeks from today. Status quo as of today will be maintained as far as applicants' postings are concerned, till then.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 7th day of April, 1995.

  
S.P. BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN